

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2053/2003

11

New Delhi this the 25th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Bimla Khanna,
W/o Shri A.N. Khanna,
R/o R-6/143, Raj Nagar,
Ghaziabad (U.P.)

-Applicant

(By Advocate: Shri R.K. Shukla)

Versus

Union of India through

1. The Secretary,
Ministry of Human Resources
Development, Shastri Bhawan,
New Delhi-110 002.

2. The Chairman,
University Grant Commission,
Bahadur Shah Zafar Marg,
New Delhi-110 002; and

3. The Under Secretary,
University Grant Commission,
Bahadur Shah Zafar Marg,
New Delhi-110 002.

-Respondents

(By Advocate: Shri Amitesh Kumar)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In view of order dated 18.5.2005, we direct the respondents to pay the applicant arrears, if not already paid within two weeks from today.

2. O.A. stands disposed of accordingly.

S. Raju
(Shanker Raju)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

25.7.05